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STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

- 1. Name of Officer (in full) Nirmal Francis
- 2. Service to which the officer belongs FSSAI
- 3. Present post held(with date) Dy. Manager (12-08-2021)
- 4. Present Pay RS. 56,100/-
- 5. Date of Appointment 12-08-2021
- 6. Date of Birth 28-04-1986

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.	Present Value *	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired.	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Flat no. 19D Palmrest, Stadium Link Road Kaloan - 682019 Kanniyar Taluk Poonithooa village Ernakulam Dist. Kerala	Flat no. 19D Palmrest Stadium Link Road Kaloan Ernakulam	RS. 75 Lakhs acquired on 2020	RS. 80 Lakhs	Joint name Remya Babu (spouse)	Purchase from FOCHS Ltd	-	Housing Loan of RS 50 Lakhs from Bank of India

Signature Nirmal Francis
 Name Nirmal Francis
 Designation Dy. Manager
 Date 24/01/2022

Note

- 1) * In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- 2) ** Includes short term leases also.
- 3) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- 4) All columns should be filled duly typed neatly.
- 5) To be submitted in triplicate.